NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.160/BB/ 2017	# -	For compli- ance	252(3)	Chromozome Network Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ORDER

No representation for Petitioner. Registry requires additional information. Petitioner Company has not furnished the same till date. Before passing any order it is necessary to order for notice to the Petitioner Company. Registry to send notice to the Petitioner Company to appear before the Tribunal on the next date of hearing otherwise matter will be decided according to law. List it on 16/01/2018.

Member (T)

Member (J)